

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No. 759 of 2003

Maulvi Hussein Haji Abraham Umarji

...
Appellant (s)

VERSUS

State of Gujarat & Anr.

...
Respondent (s)

(With appln.(s) for exemption from filing c/c of the impugned judgment
and with office report)

Date : 27/04/2004 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Appellant (s) Mr. Aparna Bhat, Adv.
Mr. P.Ramesh Kumar, Adv.
Mr. Vipin M.Benjamin, Adv.
Ms. Priya Kiran, Adv.

For Respondent (s) Mr. Sushil Kumar, Sr. Adv.
Mrs. Hemantika Wahni, Adv.
Mrs. Archana P.Khopde, Adv.

UPON hearing counsel the Court made the following
O R D E R

On the request of learned counsel for the respondent, list
after summer vacation. Learned counsel for the petitioner is permitted
to file copy of the impugned judgment. This matter is delinked from
other part of the cases.

(Shashi Sareen)
Court Master

(Vijay Aggarwal)
Court Master